



**TAMIL NADU LEGISLATIVE ASSEMBLY
(ELEVENTH ASSEMBLY)**

**EIGHTH SESSION
(17th November, 1999 to 24th November, 1999)**

RESUME OF BUSINESS

**Legislative Assembly Secretariat,
Chennai - 600 009**

P R E F A C E

This publication contains a brief resume of the business transacted by the Eleventh Tamil Nadu Legislative Assembly during its Eighth Session, held from 17th November, 1999 to 24th November, 1999.

Chennai - 600 009
14th December, 1999.

V. RAJARAMAN
Secretary

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**TAMIL NADU LEGISLATIVE ASSEMBLY
ELEVENTH ASSEMBLY - EIGHTH SESSION**

**RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE
ASSEMBLY FROM 17TH NOVEMBER 1999 TO 24TH NOVEMBER 1999**

I. SUMMONS

Summons for the Eighth Session of the Eleventh Tamil Nadu Legislative Assembly were issued to the Members of the Legislative Assembly on the 16th October 1999 in S.O.Ms.No.243, Legislative Assembly Secretariat, dated the 16th October, 1999.

II. DURATION OF THE MEETING

The Eighth Session of the Eleventh Legislative Assembly commenced on the 17th November, 1999 and was adjourned sine-die on the 24th November, 1999.

III. SITTINGS OF THE ASSEMBLY

The Tamil Nadu Legislative Assembly met for 6 days during the period from 17th November 1999 to 24th November 1999 on the following days:

17th November, 1999, 18th November, 1999, 19th November, 1999, 22nd November, 1999, 23rd November, 1999 and 24th November, 1999.

In terms of hours, it sat for 20 hours and 56 minutes.

IV. PROROGATION

The Eighth Session of the Eleventh Tamil Nadu Legislative Assembly was prorogued with effect from the 4th December, 1999 vide- S.O.Ms. No.264, Legislative Assembly Secretariat, dated the 6th December, 1999.

V.OBITUARY REFERENCES

Eighteen Obituary References were made in the Assembly on the demise of the following former Members of the Assembly on the dates noted against them:-

<i>Serial No.</i>	<i>Name</i>	<i>Constituency</i>	<i>Period in which served as Member</i>	<i>Date of demise</i>	<i>Date on which reference was made in the House.</i>
(1)	(2)	(3)	(4)	(5)	(6)
1.	Thiru A.Arumugam	Thanipadi (SC) Vandavasi(SC)	1962-67 1985-88	23.12.1998	17.11.1999
2.	Thiru. M.P.Vadivelu	Vaniyambadi	1962-67	19.05.1999	17.11.1999
3.	Thiru.R.Govindasamy	Gudiyatham	1985-88	21.05.1999	17.11.1999
4.	Thiru.K.Nachimuthu	Pongalur	1977-80	31.05.1999	17.11.1999
5.	Thiru.N.Soundara Pandian	Radhapuram	1962-67 1967-71	30.06.1999	17.11.1999
6.	Thiru.E.S.Thiagarajan	Tiruttani	1971-76	02.07.1999	17.11.1999
7.	Thiru.K.Solairaj	Marungapuri	1985-88	02.07.1999	17.11.1999
8.	Thiru.K.Abdul Latheef	Cuddalore	1977-80	07.07.1999	17.11.1999
9.	Thiru. N.Muthuvel	Vanur (SC)	1971-76 1980-84	07.07.1999	17.11.1999
10.	Thiru. M.Sundarasamy	Kalaspakkam	1991-96	18.07.1999	17.11.1999
11.	Thiru.V.Ramasamy	Tiruchengodu	1989-91	23.07.1999	17.11.1999
12.	Thiru.N.Krishnan	Chengalpattu	1967-71	10.08.1999	17.11.1999
13.	Thiru.A.A.Rasheed	Vaniyambadi	1957-62	15.08.1999	17.11.1999
14.	Thiru. K.P.Gopal	Cumbam	1971-76	02.09.1999	17.11.1999
15.	Thiru.M.S.Selvarajan	Sattankulam (bye-election) Thiruchendur	1955-57 1957-62 1962-67	13.10.1999	17.11.1999
16.	Thiru.P.Periasamy	Perunthurai (bye-election)	1994-96	17.10.1999	17.11.1999
17.	Thiru. T. Martin	Sattankulam	1967-71	24.10.1999	17.11.1999
18.	Dr.Durai Krishnamurthy	Chidambaram	1989-91	16.11.1999	17.11.1999

All the Members stood in silence for a minute as a mark of respect to the deceased.

VI. CONDOLENCE RESOLUTIONS

On the 17th November, 1999, Hon. Prof. K.Anbazhagan, Leader of the House (Minister for Education) moved the following six Condolence Resolution in the House:-

(1) "விடுதலைப் போராட்ட வீரரும், சமுதாயப் பணிகளில் ஈடு இணையற்ற தொண்டு புரிந்தவரும், தமிழ்ப்பற்று மிக்கவரும் தியாகச் சீரரும் ஓழுக்கம், நேர்மை ஆகிய நற்பண்புகளைக் கொண்டவருமான வழக்கறிஞர் திரு. எல். கிருஷ்ணசாமி பாரதி அவர்கள் 31.10.1999 அன்று, தமது 97 ஆவது வயதில் மறைவுற்ற செய்தி அறிந்து இப்பேரவை அதிர்ச்சியும் ஆற்றொணாத் துயரமும் அடைகின்றது.

திரு. எல். கிருஷ்ணசாமி பாரதி அவர்கள் 1937-39 ஆம் ஆண்டுகளில் மேலூர், பொது ஊரகத் தொகுதியிலிருந்து அன்றைய சென்னை மாகாண முதல் சட்டமன்றப் பேரவைக்குத் தேர்ந்தெடுக்கப்பட்டும், 1946-50 ஆம் ஆண்டுகளில் இந்திய அரசியல் நிர்ணய சபை, 1950-52 ஆம் ஆண்டுகளில் நாடாளுமன்றத்திலும் உறுப்பினராகப் பணியாற்றியுள்ளார்.

சுதந்திரப் போராட்டத்தில் அவருடன் அவரது துணைவியாரும் சிறைப்பட்டனர். அவருடைய மகனும் பேரனும் கூட அப்படிப்பட்ட போராட்டத்தில் சிறை சென்றனர்.

அன்னாரின் மறைவினால் அவரை இழந்து வருந்தும் அவரின் குடும்பத்தினர்க்கு இப்பேரவை தனது ஆழ்ந்த இரங்கலையும், அனுதாபத்தினையும் தெரிவித்துக் கொள்கின்றது".

(2) " விடுதலை போராட்ட தளநாயகர்களில் தலைசிறந்தவரும், பண்பின் பெட்டகமாகவும், அன்பை அடிப்படையாகக் கொண்ட மனித நேயத்திற்கு எடுத்துக்காட்டாக விளங்கியவருமாகிய உத்தமத் தியாகி டி.செங்கல்வராயன் அவர்கள் 08.11.1999 அன்று மறைவுற்ற செய்தி அறிந்து இப்பேரவை அதிர்ச்சியும் ஆற்றொணாத் துயரமும் கொள்கின்றது.

சிறந்த வழக்கறிஞராகவும் கேட்டார்ப் பணிக்கும் சொற்பொழிவாளராகவும் விளங்கிய அவர், 1952-53 ஆம் ஆண்டுகளில் வணக்கத்திற்குரிய சென்னை மாநகர மேயராகவும், 1963-72 ஆம் ஆண்டுகளில் மாநிலங்கள் அவை உறுப்பினராகவும் விளங்கித் திறம்பட செயலாற்றியுள்ளார். அவர் தனிநபர் சத்தியாக்கிரகப் போராட்டத்தில் ஈடுபட்டுச் சிறைப்பட்ட தியாகச் செம்மல்.

அவரை இழந்து வருந்தும் அவரது குடும்பத்தினர்க்கு ஆழ்ந்த இரங்கலையும், அனுதாபத்தினையும் இப்பேரவை தெரிவித்துக் கொள்கின்றது".

(3) "தமிழ்நாடு சட்டமன்றப் பேரவை மற்றும் மேலவையின் முன்னாள் உறுப்பினரும், மாநிலங்கள் அவையின் முன்னாள் உறுப்பினரும், மாநில மற்றும் மத்திய முன்னாள் அமைச்சருமான டாக்டர் சத்தியவாணி முத்து அவர்கள் 11.11.1999 அன்று மறைவுற்ற செய்தி அறிந்து இப்பேரவை ஆழ்ந்த வருத்தத்தைத் தெரிவித்துக் கொள்கிறது.

டாக்டர் சத்தியவாணி முத்து அவர்கள் 1957-62, 1967-71, 1971-76 ஆகிய ஆண்டுகளில் சென்னை பெரம்பூர் தொகுதியிலிருந்து மூன்று முறை தமிழ்நாடு சட்டமன்றப் பேரவைக்குத் தேர்ந்தெடுக்கப்பட்டும், 1977-78 ஆம் ஆண்டுகளில் மேலவை உறுப்பினராகவும், 1978-84 ஆம் ஆண்டுகளில் மாநிலங்கள் அவை உறுப்பினராகவும் மற்றும் 1967-74 ஆம் ஆண்டுகளில் தமிழ்நாடு அமைச்சராகவும், 1980 ஆம் ஆண்டில் மத்திய அமைச்சராகவும் செவ்வளவே பணியாற்றியுள்ளார். திராவிட முன்னேற்றக் கழகத்தின் தொடக்க நாள் உறுப்பினராக இருந்து சமுதாயச் சீர்திருத்தப் பணியிலும்,

தாழ்த்தப்பட்டோர் நலம் காக்கும்தொண்டிலும் மகளிர் முன்னேற்றத்திற்கான முயற்சிகளிலும் ஆர்வத்துடன் ஈடுபட்டு செயலாற்றியவர்.

அன்னாரின் மறைவு குறித்து அவரை இழந்து வருந்தும் அவரின் குடும்பத்தினர்க்கு இப்பேரவை தனது ஆழ்ந்த இரங்கலைத் தெரிவித்துக் கொள்கிறது".

(4) “தமிழ்நாடு சட்டமன்ற மேலவையில் 1968-71, 1977-83, 1983-86, ஆகிய ஆண்டுகளில் உறுப்பினராகவும், 1977-85 ஆகிய ஆண்டுகளில் தொழிலாளர் நலத்துறை அமைச்சராகவும், தொழிற்சங்கவாதியும், இனிய பண்பும் நேசமும் கொண்ட திரு.எஸ்.இராகவானந்தம் அவர்கள் 17.10.1999 அன்று மறைவுற்றது குறித்து இப்பேரவை ஆற்றொணாத் துயரமும், வருத்தமும் கொள்கிறது.

அவரது மறைவால் வருந்தும் அவர்தம் குடும்பத்தினர்க்கும், அவர் சார்ந்துள்ள இயக்கத்திற்கும் இப்பேரவை ஆழ்ந்த அனுதாபத்தினையும், இரங்கலையும் தெரிவித்துக் கொள்கிறது.”

(5) “1989-ஆம் ஆண்டு முதல் 1991-ஆம் ஆண்டு வரையிலும் இரண்டாவது முறையாக, 1996-ஆம் ஆண்டிலிருந்தும் திருச்சிராப்பள்ளி-2 தொகுதியிலிருந்து தமிழ்நாடு சட்டமன்றப் பேரவைக்குத் தேர்ந்தெடுக்கப்பட்டு, தான் சார்ந்துள்ள இயக்கத்தின் இலட்சியத்தில் பற்றுறுதி கொண்டவராகவும் மக்கள் பணியில் ஆர்வமுடன் ஈடுபடுபவராகவும், அனைத்துக் கட்சியினரிடமும் நட்போடும் இனிய பண்பு வாய்ந்தவராகவும் விளங்கிய திரு. அன்பில் பொய்யாமொழி அவர்கள் 28.08.1999 அன்று திடீரென்று மறைவுற்ற செய்தியறிந்து இப்பேரவை அதிர்ச்சியும் ஆற்றொணாத் துயரமும் கொள்கிறது. அன்னாரது மறைவால் அவரை இழந்து துயருற்ற அவர்தம் குடும்பத்தினர்க்கு ஆழ்ந்த இரங்கலையும், அனுதாபத்தினையும் தெரிவித்துக் கொள்கிறது.”

(6) “ தமிழ்நாடு சட்டமன்றப் பேரவைக்கு நெல்லிக்குப்பம் தொகுதியிலிருந்து தேர்ந்தெடுக்கப்பெற்று இப்பேரவையில் உறுப்பினராக இருந்தவரும், எளிமையும், அடக்கமும், இனிய பண்பும், செயல்திறனும் கொண்டவராகத் திகழ்ந்த பண்ணுருட்டி திரு.அமணி அவர்கள் 11.11.1999-ஆம் நாளன்று மறைவுற்ற செய்தியறிந்து இப்பேரவை அதிர்ச்சியும் ஆற்றொணாத் துயரமும் கொள்கிறது. அன்னாரது மறைவினால் அவரை இழந்து வருந்தும் அவரது குடும்பத்தினர்க்கு இப்பேரவை தனது ஆழ்ந்த பரிவையும் இரங்கலையும் தெரிவித்துக் கொள்கிறது.”

The Leader of the House, Leaders of the Legislative Parties and Hon. Chief Minister spoke on the above Resolutions.

Hon. the Speaker also associated himself with the sentiments expressed by the Leaders.

The above Resolutions were thereafter adopted after observing silence for few minutes and the House adjourned for the day as a mark of respect to the departed souls.

VII. PANEL OF CHAIRMEN

On 18th November, 1999, Hon. the Speaker announced in the House the following Panel of Chairmen for the Eighth Session of the Eleventh Tamil Nadu Legislative Assembly:-

1. Thiru. C.T. Dhandapani
2. Dr. (Tmt.) Kanchana Kamalanathan
3. Thiru. P. Aasaiyan
4. Dr. A. Gnanasekaran
5. Dr. E.S.S. Raman
6. Thiru. V. Sivapunniam

VIII. QUESTIONS

77 Starred Questions were answered on the floor of the House. Answers to 1050 unstarred Questions were also placed on the Table of the House.

IX. CALLING ATTENTION STATEMENTS

Only one calling attention statement was made on the floor of the House on the following matter of urgent public importance:

<i>Date on which the statement was made</i> (1)	<i>Name of the Member who called the attention of the Minister</i> (2)	<i>Minister who made the statement</i> (3)	<i>Subject</i> (4)
24.11.1999	Thiru. K.Ravi Arunan	Hon. Minister for Rural Development and Local Administration	The work relating to Tenkasi water supply extension scheme has not commenced despite its approval by Government two years ago.

X. ADJOURNMENT MOTIONS

The following notice of Motion for adjournment of business of the House was brought before the House and Hon. the Speaker withheld his consent to raise the same after hearing both the Members, Hon. Minister for Law and Hon. Chief Minister:-

<i>Date</i> (1)	<i>Name of Members</i> (2)	<i>Subject</i> (3)
18.11.1999	<u>Thiruvallargal</u> S. Balakrishnan, Leader of Opposition, C.Gnanasekaran, S.V.Thirugnanasambandam, M.Appavu., R.Thamaraikkani, B.Venkateswamy, G.K.Mani, J.Hemachandran, D.Mony, A.V.A.Nassar, P.R.SundaramC.Velayuthan, C.Karuppasamy, S.Mohamed Kother Mohideen, R.R.Sekaran, Dr.K.Krishnasamy, G.Palanisamy S.S.Mohammed Ismail, L.Santhanam, A.Rasendiran alias Dheeran, I.Ganesan, K.Subbarayan, V.Sivapunniam A.Venkatachalam, K.Manivarman, B.Ranganathan A.L.Subramanian	The Police firing in Chennai Central Prison on 17.11.1999

XI. LEGISLATIVE BUSINESS

During the period, Fourteen Bills were introduced and all of them were considered and passed. The details are as follows:-

<i>Serial Number</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing.</i>
(1)	(2)	(3)	(4)
1.	The Tamil Nadu Panchayats (Seventh Amendment) Bill, 1999 (L.A. Bill No.39 of 1999)	18.11.1999	24.11.1999
2.	The Tamil Nadu Panchayats (Eighth Amendment) Bill, 1999 (L.A. Bill No.40 of 1999)	18.11.1999	24.11.1999
3.	The Tamil Nadu Water Supply and Drainage Board (Amendment) Bill, 1999 (L.A. Bill No.41 of 1999)	18.11.1999	24.11.1999
4.	The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Second Amendment Bill, 1999 (L.A. Bill No.42 of 1999)	18.11.1999	24.11.1999
5.	The Tamil Nadu Co-operative Societies (Amendment) Bill, 1999 (L.A. Bill No.43 of 1999)	18.11.1999	24.11.1999
6.	The Tamil Nadu Co-operative Societies (Second Amendment) Bill, 1999 (L.A. Bill No.44 of 1999)	18.11.1999	24.11.1999
7.	The Tamil Nadu Payment of Salaries (Amendment) Bill, 1999 (L.A. Bill No.45 of 1999)	19.11.1999	24.11.1999
8.	The Tamil Nadu General Sales Tax (Seventh Amendment) Bill, 1999 (L.A. Bill No.46 of 1999)	19.11.1999	24.11.1999
9.	The Tamil Nadu Urban Local Bodies (Amendment) Bill, 1999 (L.A. Bill No.47 of 1999)	19.11.1999	24.11.1999
10.	The Tamil Nadu Societies Registration (Second Amendment) Bill, 1999 (L.A. Bill No.48 of 1999)	19.11.1999	24.11.1999

<i>Serial Number</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing.</i>
(1)	(2)	(3)	(4)
11.	The Tamil Nadu General Sales Tax (Eighth Amendment) Bill, 1999 (L.A. Bill No.49 of 1999)	22.11.1999	24.11.1999
12.	The Tamil Nadu Acquisition of Land for Industrial Purposes (Amendment) Bill, 1999 (L.A. Bill No.50 of 1999)	22.11.1999	24.11.1999
13.	The Tamil Nadu Hindu Religious and Charitable Endowments (Special Provisions) Amendment Bill, 1999 (L.A. Bill No.51 of 1999)	22.11.1999	24.11.1999
14.	The Tamil Nadu Appropriation (No.3) Bill, 1999 (L.A. Bill No.52 of 1999)	23.11.1999	24.11.1999

XII. FINANCIAL BUSINESS

On the 18th November, 1999, Hon. Kalaignar M. Karunanidhi, Chief Minister, presented to the House the First Supplementary Statement of Expenditure for the year 1999-2000. The discussion on the First Supplementary Statement of Expenditure for the year 1999-2000 took place in the House on 23rd November, 1999. Out of 231 Cut Motions received, 82 Cut Motions were admitted out of which 10 Cut Motions were moved in the House. They were later withdrawn by the Members by leave of the House. The House thereupon voted the Demands for the Grants for First Supplementary Estimates for the year 1999-2000 on the same day.

The Appropriation Bill relating to First Supplementary Statement of Expenditure for the year 1999-2000 i.e. The Tamil Nadu Appropriation (No.3) Bill, 1999 (L.A. Bill No.52 of 1999) was introduced on the 23rd November, 1999. The same was considered and passed without discussion on the 24th November, 1999.

XIII. GOVERNMENT RESOLUTIONS

On the 24th November, 1999, Hon. Kalaignar M.Karunanidhi, Chief Minister moved the following Resolution:-

"That this House ratifies the amendment to the Constitution of India falling within the purview of clause (d) of the proviso to clause (2) of Article 368, proposed to be made by the Constitution (Eight-fourth Amendment) Bill, 1999 as passed by the two Houses of Parliament."

The Resolution was put to vote and carried.

XIV. GOVERNMENT MOTIONS

(1) On the 18th November, 1999, Hon. Prof. K . Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

“That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for ‘Questions and Answers’ be suspended today (18.11.1999) and the House do resolve to transact Government business.’

The motion was adopted nem con.

(2) On the 24th November, 1999, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

" That under Rule 25(1) of the Tamil Nadu Legislative Assembly Rules, the House be adjourned sine-die."

The motion was put to vote and carried nem con.

XV. ANNUAL FINANCIAL STATEMENT FOR THE YEAR 1999-2000 AND REVISED ESTIMATES FOR THE YEAR 1998-99 OF THE TAMIL NADU ELECTRICITY BOARD

The Annual Financial Statement for the year 1999-2000 and Revised Estimates for the year 1998-99 of the Tamil Nadu Electricity Board were laid on the Table of the House on 18th May 1999.

The discussion on the Annual Financial Statement for the year 1999-2000 and Revised Estimates for the year 1998-99 of the Tamil Nadu Electricity Board was initiated by the Hon.Thiru Arcot N. Veerasamy, Minister for Health and Electricity on the 18th November, 1999. The discussion took place for three days i.e. 18th November, 1999, 19th November, 1999 and 22nd November, 1999. Seventeen Members took part in the discussion.

The Hon. Minister for Health and Electricity replied to the debate on the 22nd November, 1999.

XVI. NAMING AND WITHDRAWAL OF MEMBERS

On 24th November, 1999, Hon. the Speaker named Dr. K.Krishnasamy and Thiru. M. Appavoo for defying the Chair and asked them to withdraw from the House. Both the Members were withdrawn from the House.

XVII. ANNOUNCEMENTS

(1) On the 19th November, 1999, Hon. Deputy Speaker announced in the House that in view of the National Integration Pledge to be administered by the Hon. Chief Minister today (19.11.1999) at the Parade Ground in the Secretariat the House would be adjourned at 10.45 a.m. to meet again at 11.15 a.m. to enable the Members to participate in the Pledge.

(2) On the 19th November, 1999, Hon. the Speaker announced in the House that the discussion and reply on Annual Financial Statement for the year 1999-2000 and Revised Estimates for the year 1998-99 of the Tamil Nadu Electricity Board would continue on Monday, the 22nd November, 1999. The discussion and voting on the First Supplementary Statement of Expenditure for the year 1999-2000 would be held on Tuesday, the 23rd November, 1999 and the Appropriation Bill (No.3), 1999 (L.A. Bill No.52 of 1999) would be considered and passed without discussion on Wednesday the 24th November, 1999. The rest of the Government Bills would also be taken up for consideration and passing on that day.

XVIII. ELECTION TO STATUTORY BODIES

On the 23rd November, 1999 Hon. the Speaker announced that the following Members had been duly elected to Senates, Syndicate, Board of Management of Universities and State Library Committee as mentioned below:-

1. Senate of the Alagappa University, Karaikudi
Thiru. U.Thisaiveeran
2. Senate of the Bharathiar University, Coimbatore
 1. Thiru. B. M. Mubarak
 2. Thiru. P. Mohan Kandaswamy
3. Senate of the Bharathidasan University, Thiruchirapalli
 1. Tmt. Vasuki Murugesan
 2. Thiru. S.S. Mohammed Ismail
4. Senate of Madras University, Chennai
 1. Thiru. V. Anbalagan
 2. Thiru Saidai Ka. Kittu
 3. Thiru. N.P. Ramajayam
 4. Dr. A. Chellakumar
 5. Thiru. C. Gnanasekaran
 6. Thiru. R. Sethunathan
5. Senate of Madurai-Kamaraj University, Madurai
 1. Thiru. N.R. Alagaraja
 2. Thiru. R. Sakkarapani
 3. Thiru. K.M. Vijaiyakumar
 4. Thiru. C. Ramachandran

6. Senate of Tamil University, Thanjavur
 1. Thiru Selvaraj @ Kavithaipithan
 2. Thiru S. Ramalingam
7. Syndicate of Anna University, Chennai.
Thiru. E.A.P.Shivaji
8. Board of Management of the Tamil Nadu Agricultural University, Coimbatore
Thiru. S.S.Ponmudi
9. Board of Management of the Tamil Nadu Veterinary and Animal Sciences University
Thiru. I. Ganesan
10. State Library Committee
Thiru. S. Balakrishnan.

XIX. PRESENTATION OF REPORTS BY THE COMMITTEES

Twenty-six Reports were presented to the House by various Committees of the House as detailed below:-

<i>Serial Number</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
(1)	(2)	(3)
1.	Twentieth Report of the Committee on Petitions, 1999-2000	19.11.1999
2.	Twenty-first Report of the Committee on Petitions, 1999-2000.	19.11.1999
3.	Twenty -second Report of the Committee on Petitions, 1999-2000	19.11.1999
4.	Two Hundred and third Report of the Committee on Public Accounts, 1999-2000	22.11.1999
5.	Two Hundred and fourth Report of the Committee on Public Accounts, 1999-2000	22.11.1999
6.	Two Hundred and fifth Report of the Committee on Public Accounts, 1999-2000	22.11.1999
7.	Two Hundred and sixth Report of the Committee on Public Accounts, 1999-2000	22.11.1999
8.	Two Hundred and seventh Report of the Committee on Public Accounts, 1999-2000	22.11.1999

<i>Serial Number</i> (1)	<i>Name of the Report</i> (2)	<i>Date of Presentation</i> (3)
9.	Ninety fifth Report of the Committee on Public Undertakings, 1999-2000	22.11.1999
10.	Ninety sixth Report of the Committee on Public Undertakings, 1999-2000	22.11.1999
11.	Ninety Seventh Report of the Committee on Public Undertakings, 1999-2000	22.11.1999
12.	Ninety eighth Report of the Committee on Public Undertakings, 1999-2000	22.11.1999
13.	Fourteenth Report of the Committee on Delegated Legislation, 1999-2000	22.11.1999
14.	Fifteenth Report of the Committee on Delegated Legislation, 1999-2000	22.11.1999
15.	Sixteenth Report of the Committee on Delegated Legislation, 1999-2000	22.11.1999
16.	Two Hundred and Eighth Report of the Committee on Public Accounts, 1999-2000	23.11.1999
17.	Two Hundred and Ninth Report of the Committee on Public Accounts, 1999-2000	23.11.1999
18.	Two Hundred and Tenth Report of the Committee on Public Accounts, 1999-2000	23.11.1999
19.	Two Hundred and Eleventh Report of the Committee on Public Accounts, 1999-2000	23.11.1999
20.	Two Hundred and Twelfth Report of the Committee on Public Accounts, 1999-2000	23.11.1999
21.	Two Hundred and Thirteenth Report of the Committee on Public Accounts, 1999-2000	23.11.1999
22.	Two Hundred and Fourteenth Report of the Committee on Public Accounts, 1999-2000	23.11.1999
23.	Two Hundred and Fifteenth Report of the Committee on Public Accounts, 1999-2000	23.11.1999

<i>Serial Number (1)</i>	<i>Name of the Report (2)</i>	<i>Date of Presentation (3)</i>
24.	Two Hundred and Sixteenth Report of the Committee on Public Accounts, 1999-2000	23.11.1999
25.	Two Hundred and Seventeenth Report of the Committee on Public Account, 1999-2000	23.11.1999
26.	Tenth Report of the Committee on Government Assurances, 1999-2000	24.11.1999

XX. PAPERS LAID ON THE TABLE OF THE HOUSE

During the period, one hundred and forty eight papers were laid on the Table of the House and they are as follows:

A.	Statutory Rules and Orders	...	93
B.	Reports, Notifications and Other Papers	...	55
		
	Total	...	148
		
